

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 257 OF 2015

Dated : 01st March, 2016

In the matter of :

M/s. Jaiprakash Power Ventures Ltd.

...Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **14.03.2016.**

COURT MASTER